

## Annexure 9

Name of the corporate debtor: Samson and Sons and Builders and Developers Private Limited; Date of commencement of CIRP: 3rd November 2021; List of creditors as on:20th January 2023

## List of Other Creditors

Sl. No.	Name	Details of claim received		Details of claim admitted			Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee							
1	A C Oommen	11/25/2021	200,000	200,000	Home buyer						0		as per RERA Under CCP No 47/2021, dated 23-02-2021 from 24-02-2014 compensation of 200000 is treated as other creditors since it is a court order.
2	Chiramel Mathai Mammen & Keny Varghese Mammen	11/24/2021	100,000	100,000	Home buyer						0		as per RERA Under CCP No 23/2021, dated 22-01-2021 from 23-09-2014 compensation of 100000 is treated as other creditors since it is a court order.
3	Dr. Biju Murali	11/25/2021	1,500,000	1,500,000	Home buyer						0		As per refund agreement dtd 12.02.2016 executed btwn CD & Mr.Biju Murali, it is agreed that compensation of Rs.15 Lacs is agreed to be paid.
4	Dr. C R Manoj (POA V K Rajendran)	11/25/2021	105,000	105,000	Home buyer						0		As per RERA order, CCP No.38/2021 dtd 23.10.2021 the complainant is eligible for loss of Rs.1 Lac.
5	Eby Dios Kandachamkulam	11/26/2021	150,000	150,000	Home buyer						0		as per RERA Under CCP No 24/2020, dated 15-02-2021 from 01-12-2012 compensation of 150000 is treated as other creditors since it is a court order.

6	George John/Elezabeth Shirley	11/26/2021	100,000	100,000	Home buyer						0	as per RERA Under CCP No 19/2020, dated 22-01-2021 from 09-05-2015 compensation of 100000 is treated as other creditors since it is a court order.
7	Jiji Joseph	11/25/2021	100,000	100,000	Home buyer						0	as per RERA Under CCP No 36/2021, dated 23-10-2021 from 19-03-2014 compensation of 100000 is treated as other creditors since it is a court order.
8	K V Samuel	1/11/2022	300,000	300,000	Home buyer						0	as per RERA Under CCP No 114/2020, dated 22-01-2021 from 01-01-2014 compensation of 300000 is treated as other creditors since it is a court order.
9	Lissy Antony	11/27/2021	200,000	200,000	Home buyer						0	as per RERA Under CCP No 21/2020, dated 22-01-2021 from 01-02-2013 compensation of 200000 is treated as other creditors since it is a court order.
10	Shajeel Abdul Rasheed & Anisa Shajeel	11/26/2021	100,000	100,000	Home buyer						0	As per Order of KRERA in CCP No.03/2021, 08/2021, 15/2021, 36/2021, 37/2021, 38/2021, 42/2021, 45/2021, 47/2021, 49/2021 and 165/2020 dt. 23rd October 2021 compensation is treated as other creditors.
11	Thomas Kanjirappallil Eapen	11/24/2021	200,000	200,000	Home buyer						0	as per RERA Under CCP No 15/2021, dated 19/7/2014 compensation of 200000 is treated as other creditors since it is a court order.

12	Sara Mathews & Minu Mariam Mathews	11/26/2021	200,000	200,000	Home buyer						0	RERA order CCP No.22/2020 dtd 22.01.2021 compensation of 200000 is treated as other creditors since it is a court order
13	Shibu George	11/27/2021	181,000	181,000							0	as per Arbitration case No 1/2017, dated 14/7/2018 compensation of 181000 is treated as other creditors
14	Annie Koshy	11/26/2021	3,736,109	3,723,453.54	Unsecured						12,655	The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/ A, and 2572/ A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
15	George Koshy	11/26/2021	3,736,109	3,723,453.54	Unsecured						12,655	The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/ A, and 2572/ A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
16	Jacob Koshy	11/26/2021	53,122,613	52,942,658.68	Unsecured						179,954	The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/ A, and 2572/ A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor



22	Mary Koshy	11/26/2021	3,736,109	3,723,453.54	Unsecured							12,655	The claim is for amount in the Arbitration award. The arbitration award is for the sale consideration of 49.50 cents of land in Sr.No.2571/1,2572/ A, and 2572/ A1 of Vanchiyoor Village, Thiruvananthapuram. Hence not a Financial Creditor
23	Manju Varghese(POA-Mathew Philips Mathews)	11/25/2021	300,000	300,000	Home buyer							0	Interest @14.05% as per RERA Under CCP No 42/ 2021, dated 23-10-2021 from 30-05-2013. Compensation of 300000 is treated as other creditors since it is a court order.
24	Estheramma Raju	9/5/2022	105,000	105,000	Home buyer							0	Interest @14.05% as per RERA Under CCP No 37/ 2021, dated 20-05-2022 from 07-08-2013. Compensation of 105000 is treated as other creditors since it is a court order.
25	S Abdul Shakeer & Shajana Shakeer	11/30/2021	205,000	205,000	Home buyer							0	As per Order of KRERA in CCP No.49/2021, dt. 16th June 2022 compensation is treated as other creditors.
26	Ashkar Hamsa	9/3/2022	100,000	100,000	Home buyer							0	As per Order of KRERA in CCP No.08/2021, dt. 23rd October 2021 compensation is treated as other creditors.
<b>TOTAL</b>			<b>87057485</b>	<b>86776287</b>								<b>281,198.00</b>	
<b>Note: The claims received from the Unsecured Financial Creditors in a class of Home Buyers includes arbitration award. We have considered the arbitration award as other creditors.</b>													